

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/3844/2020**

This the 14th day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Sabeeta Jan, Aged 27 years, D/o Abdul Salam Sofi, R/o Hagar Mohalla, Hashroo, Tehsil Chadoora District Budgam

....Applicant

(Advocate:- Mr. M M Dar-**Not Present**)

Versus

1. State of J&K through Commr/Secretary to Govt. Social Welfare Department, Civil Sectt Jammu/Srinagar and 6 ors.

.....Respondents.

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

This T.A. (TA No. 62/3844/2020) is referable to a SWP No. 376 of 2012 and pertains to Anganwadi Worker. The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**